GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 3022 TO BE ANSWERED ON 26.03.2025

DHARTI AABA JANJATIYA GRAM UTKARSH ABHIYAN

3022 DR. PARMAR JASHVANTSINH SALAMSINH:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the funds allocated by the Ministry for the scheme;
- (b) the number of tribal villages to be developed under the scheme;
- (c) whether steps have been taken to address health infrastrucuture in tribal villages; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (d): Dharti Aaba Janjatiya Gram Utkarsh Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr). Each concerned Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. The Abhiyan aims at Saturation through convergence and outreach. The details of various interventions along with targets and financial allocations, Ministry-wise, thereof under the Abhiyan are at Annexure-I. The State/UT-wise coverage of villages under this Abhiyan is at Annexure-II. Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, Ministry of Health & Family Welfare has sanctioned 36 MMUs.

Annex referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No.3022 for answer on 26.03.2025 raised by Dr. Parmar Jashvantsinh Salamsinh regarding "Dharti Aaba Janjatiya Gram Utkarsh Abhiyan"

The details of various interventions along with targets and financial allocations, Ministry-wise, thereof under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S. No.	Ministry	Interventions/ (Scheme)	Targets	Financials (in Rs. Cr)
1	Ministry of Rural Development (MoRD)	Pucca houses - (PMAY - Gramin)	20 lakhs houses	33800
		Connecting Road – (PMGSY)	25000 Km Road	25000
2	Ministry of Jal Shakti	Water Supply – Jal Jeevan Mission (JJM)	(i). Every eligible village(ii). 5,000 hamlets ≤ 20HH	50
3	Ministry of Power	House Electrification- (Revamped Distribution Sector Scheme - RDSS)	Every unelectrified HH and unconnected public institutions	1528
4	Ministry of New and Renewable Energy	Off-grid Solar Connection - New Solar Power Scheme.	(i). Every unelectrified HH and public institutions not covered through grid.	400
5	Ministry of Health and family Welfare	Mobile Medical Units - National Health Mission	Up to 1000 MMU	1694
		Ayushman Card - Pradhan Mantri Jan Arogya Yojana (PMJAY) – NHA	Every eligible HH covered under the Abhiyan	50
6	Ministry of Petroleum & Natural Gas	LPG Connections - (PM Ujjwala Yojana)	25 Lakhs HHs	550
. ,	Ministry of Women and Child Development	Establishment of Anganwadi Centres – Poshan 2.0	8000 (2000 New AWC) & 6000 upgradation to Saksham AWC)	300
8	Ministry of Education	Construction of Hostels-Samagra Shiksha Abhiyan (SSA)	1000 hostels	2750
9	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission	700 Poshan Vatikas	50

10	Department of Telecommunications	4G/5G Network - Universal Service Obligation Fund (DoT)	5000 Villages	500			
11	Ministry of Skill Development and Entrepreneurship	Skill India Mission (Existing Schemes)/propose	Skilling Centre in tribal districts	81			
			1000 VDVKs, Tribal Groups etc	100			
	Ministry of Electronics & Information Technology	Digital Initiatives for tribals in collaboration	Development and integration of Mnistry specific portals with PM Gatishakti portal	250			
	Ministry of Agriculture &farmer welfare	Promotion of sustainable agriculture - multiple Schemes of DoAFW	FRA Patta holders (~2 lakhs)	2500			
14	Department of Fisheries	Fish culture support – Pradhan Mantri Matsya Sampada Yojana (PMMSY)	10,000 community and 1,00,000 individual beneficiaries	375			
17	Department of Animal Husbandry & Dairying	Livestock rearing – National Livestock Mission	8500 Individual/Group beneficiaries	75			
117	Ministry of Panchayati Raj	Capacity building on FRA – Rashtriya Gram Swaraj Abhiyan (RGSA)	All Gram sabhas and concerned officers at Subdivision, District and State level dealing with FRA	30			
16	Ministry of Tourism	Tribal Home Stays – Swadesh Darshan	· 1 \				
17	Ministry of Tribal Affairs	DAJGUA	Enhancing the scope of SCA to Tribal Development / PMAAGY by including other interventions*	9013			
Scho Sick Mar	*100Tribal Multi-purpose Marketing Centres, improving infrastructure of Ashram Schools, Hostels, Govt./State Tribal Residential schools, Centre of Competencies for Sickle Cell Disease (SCD) and counselling support, Support for FRA & CFR Management interventions, setting up of FRA Cells, and project management funds with incentives for top performing tribal districts.						
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[#] Schemes under the abhiyan are covered subject to approval of respective schemes by the Cabinet.

Annex referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No.3022 for answer on 26.03.2025 raised by Dr. Parmar Jashvantsinh Salamsinh regarding "Dharti Aaba Janjatiya Gram Utkarsh Abhiyan"

The State/UT-wise coverage of villages under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

1 ANDHRA PRADESH 329 2 ARUNACHAL PRADESH 329 3 ASSAM 3161 4 BIHAR 771 5 CHHATTISGARH 6691 6 GOA 25 7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924	S.No	Name of State	Total Number of Villages
3 ASSAM 3161 4 BIHAR 771 5 CHHATTISGARH 6691 6 GOA 25 7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 DIU THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	1	ANDHRA PRADESH	878
4 BIHAR 771 5 CHHATTISGARH 6691 6 GOA 25 7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 TIRIPURA 392 27 TRIPURA 392	2	ARUNACHAL PRADESH	329
5 CHHATTISGARH 6691 6 GOA 25 7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 DIU THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	3	ASSAM	3161
6 GOA 25 7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 DIU THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	4	BIHAR	771
7 GUJARAT 4265 8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 TIEL DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	5	CHHATTISGARH	6691
8 HIMACHAL PRADESH 270 9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	6	GOA	25
9 JAMMU AND KASHMIR 393 10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	7	GUJARAT	4265
10 JHARKHAND 7139 11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	8	HIMACHAL PRADESH	270
11 KARNATAKA 1089 12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	9	JAMMU AND KASHMIR	393
12 KERALA 89 13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	10	JHARKHAND	7139
13 LADAKH 143 14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	11	KARNATAKA	1089
14 LAKSHADWEEP 2 15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	12	KERALA	89
15 MADHYA PRADESH 11377 16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	13	LADAKH	143
16 MAHARASHTRA 4975 17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	14	LAKSHADWEEP	2
17 MANIPUR 516 18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 DIU THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	15	MADHYA PRADESH	11377
18 MEGHALAYA 1437 19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	16	MAHARASHTRA	4975
19 MIZORAM 383 20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	17	MANIPUR	516
20 NAGALAND 608 21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	18	MEGHALAYA	1437
21 ODISHA 7667 22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	19	MIZORAM	383
22 RAJASTHAN 6019 23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	20	NAGALAND	608
23 SIKKIM 119 24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	21	ODISHA	7667
24 TAMIL NADU 248 25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	22	RAJASTHAN	6019
25 TELANGANA 924 26 THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	23	SIKKIM	119
26THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU7627TRIPURA39228UTTAR PRADESH51729UTTARAKHAND12830WEST BENGAL3212	24	TAMIL NADU	248
26 DIU 76 27 TRIPURA 392 28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	25	TELANGANA	924
28 UTTAR PRADESH 517 29 UTTARAKHAND 128 30 WEST BENGAL 3212	26		76
29 UTTARAKHAND 128 30 WEST BENGAL 3212	27	TRIPURA	392
30 WEST BENGAL 3212	28	UTTAR PRADESH	517
	29	UTTARAKHAND	128
Total 63843	30	WEST BENGAL	3212
		Total	63843
